

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 179 OF 2013

In the matter of Companies Act, I
of 1956

And

In the matter of Glodyne
Technoserve Ltd. (In Liqn.)

SALE NOTICE

Pursuant to the order dated 7.9.2017 and 7.3.2018 passed by the Hon'ble High Court, Bombay, on OLR No.79 of 2017, the offers are invited in sealed cover from the intending purchasers for the purchase of the Movable and Immovable assets of Glodyne Technoserve Limited (In Liqn.) lot wise as follows:

Sr. No.	Particulars of the assets	Lot No.	Reserve Price (Rs.)	EMD (Rs.)	Inspection
1	Movables belonging to the company (In Liqn.) situated at C/o. M/s. Zenith Infotech Ltd. (In Liqn.) situated at 30, MIDC, Area Central Rd., Andheri (E), Mumbai-400 093	I	6,00,000	1,50,000	On 19.07.2018 between 11.00 a.m. to 4.00 p.m.
2	Immovable and movable assets lying at RS-2, (carpet area of 125 sq.ft.) First Floor, Radheshyam CHS, Bldg., No.53, Gandhinagar, MIG Colony, CTS No.640 Bandra (E), Mumbai-51,	II	Immovable 25,00,000 and movable 15,000	25% of RP	On 20.07.2018 between 11.00 a.m. to 4.00 p.m.
3	Immovable and movable assets lying at RS-3, (carpet area of 125 sq.ft.) Second Floor Radheshyam CHS, Bldg., No.53, Gandhinagar, MIG Colony, CTS No.640 Bandra (E), Mumbai-51,	III	Immovable 25,00,000 and movable 5,00,000	25% of RP	On 20.07.2018 between 11.00 a.m. to 4.00 p.m.
4	1 Vehicles parked at C/o. M/s. Swadeshi Mills Ltd. (In Liqn.) near Chunnabhatti Railway station, Sion, Mumbai, described	IV	-	25% of offer price	On 19.07.2018 between 11.00 a.m. to 4.00 p.m.

	below ; TOYOTO INNOVA- 2.5V Registration No.MH-14-BC-7674				
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The sale will be on “as is where is and whatever there is basis”, and subject to confirmation of the Hon'ble High Court at Bombay.

The sealed cover shall be superscribed with the words “Offer for the Lot No. __ of Glodyne Technoserve Ltd. (In Liqn.)” alongwith **Earnest Money deposit** (25% of the Offer Price) by way of Demand Draft / Pay Order drawn in favour of “**The Official Liquidator, High Court, Bombay.**” payable at Mumbai and should reach the office of the Official Liquidator at 5th floor, Bank of India Building, M. G. Road, Fort, Mumbai-400 023 latest by **02.08.2018 by 4.00 P.M.** All the offers will be opened on **08.08.2018** at 3.00 p.m. or thereafter before the Hon'ble High Court, Bombay when the offerors or their authorized representatives may be present, if they so desire. No intending purchaser will be allowed to bid in the auction in the name of nominee/ nominees. No separate notice will be given to the offerors, ex-directors or petitioner of the company (In Liqn) in respect of auction sale and the interested parties may watch the Board of the Hon'ble High Court, Bombay for further date of hearings. This sale notice is available on the websites of www.officialliquidatormumbai.com, www.mca.gov.in, and also on the Website of Hon'ble High Court, Bombay i.e. www.bombayhighcourt.nic.in .

The terms and conditions of sale of the Movable and Immovable assets can be obtained from the office of the undersigned on any working day during office hours on payment of Rs.500/-.

Dated this 11th day of July, 2018.

Sd/-
(P. ATCHUTA RAMAIAH)
OFFICIAL LIQUIDATOR,
HIGH COURT, BOMBAY.
5th Floor, Bank of India Bldg,
M.G. Road, Fort, Mumbai-23.
Tel: - 22670024 / 22675008